

SPECIAL BENCH
COURT - II

O-212

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

TP/8(KB)2022
RST.A (COMPANIES ACT)/11(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 01ST FEBRUARY 2024, 02:30 P.M

IN THE MATTER OF	METAFLUX COMPANY PVT. LTD. VS SHREE PADMAWATI METALIKS PRIVATE LIMITED
UNDER SECTION	SEC 433(E)/433(F) OF CA 1956

Appearance (via video conferencing/physically)

Mr. Malay Kumar Das, Adv.

] For the Metaflux Company Pvt. Ltd.

ORDER

1. Due to paucity of time, this matter could not be taken up for hearing.
2. List this matter on **19th March, 2024.**

Balraj Joshi
Member (Technical)

Bidisha Banerjee
Member (Judicial)